

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/288(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS MAA RATANTI KALIMATA COLD STORAGE PVT. LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. S Pal Choudhari, Adv.] for UCO Bank

Ms. S. Paul, Adv.

Mr. Debdatta saha, Adv.] For the Corporate Debtor.

Subhamay Dewanji, Adv

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 14.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**